

[*Translation*]

Development of Certain Places in North Bihar

5733. SHRI BHOGENDRA JHA: Will the Minister of TOURISM be pleased to state:

(a) the steps being taken by Government for the development of tourist centres in North Bihar; and

(b) the steps being taken by Government to develop Sitamarhi (Punora-Purayarai), the birth place of Sita, Balirajgarh, Kalyaneshwar (Kalna), the first gate of old Janakpur and Gautamkund, the place of Gautam, the founder of Nayaya Shastra, Ahilyasthan, Bishpi, the birth place of Vidyapati, the famous Sanskrit and Maithli poet, Asuagarh, Vaishali etc. old historic places as tourist centres?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) and (b). The development of tourism is primarily the responsibility of State Governments. The Ministry of Tourism in consultation with the State Government has included Sitamarhi and Vaishali in the three travel circuits.

No proposals have been received from the State Government for development of the other mentioned places.

Installation of H. P. T. V. Transmitter at Banswara

5734. SHRI HEERA BHAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the T.V. transmitter installed in Banswara district of Rajasthan is of very low power and its range in 25 kms. only;

(b) if so, the reasons therefor;

(c) whether Government propose to instal a high power transmitter in the said area having range of 150 kms; and

(d) if so, the time by which it is likely to be installed?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). A low power (100 W) T. V. transmitter operating on UHF Band has been commissioned at Banswara district of Rajasthan with a view to providing TV Service to the district headquarter town of Banswara. The transmitter has a range of about 15 KMs including fringe areas where satisfactory reception is possible by use of elevated antennae and boosters etc.

(c) and (d). There is, at present, no approved scheme for replacing the existing Low Power Transmitter by a High Power one in Banswara district.

Doordarshan Kendra and Studio for Patiala

5735. S. ATINDER PAL SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up Doordarshan Kendra and full-fledged studio at Patiala in view of its rich cultural and historical heritage in near future; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). At present, there is no proposal to set up a TV Studio Centre at Patiala. However, virtually whole of Patiala district, including Patiala town, falls within

the coverage of the high power TV transmitters functioning at Kasuali and Jalandhar.

[English]

Full Fledged T. V. Relay Centre at Cuttack

5736. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether news bulletin in Oriya are not being transmitted regularly from Cuttack; and

(b) if so, the steps taken by Government to establish a full fledged T. V. relay centre at Cuttack?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) No, Sir. A Regional news bulletin in Oriya for a duration of 15 minutes is being telecast regularly at 7.30 P. M. by Doordarshan Kendra, Cuttack.

(b) Whereas a high power (10 KW) TV transmitter with Programme Generation Facility is already functioning at Cuttack, a full-fledged TV Studio Centre under implementation at Bhubaneswar, as a spill over from VII Plan, is expected to be commissioned during 1991-92. Programmes produced at this Centre are envisaged to be relayed from the high power TV transmitter at Cuttack.

Japanese Aid To Orissa

5737. SHRI ANADI CHARAN DAS: Will the Minister of FINANCE be pleased to state:

(a) whether there is proposal to grant

Japanese special Overseas Economic Cooperation Fund loan assistance to Orissa during the current financial year; and

(b) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) No such proposal is under consideration.

(b) Does not arise.

Act of Parliament

5739. SHRI SUBEDAR: Will the Minister of LAW AND JUSTICE be pleased to refer to the reply given on 10 March, 1989 to Unstarred Question No. 2228 regarding Acts of Parliament and State:

(a) whether the annual Acts of Parliament for the year 1987 have since been received for distribution to the Members of Parliament and if so, the time by which the same is likely to be made available to them; and

(b) the details of the progress made so far to bring out these Acts for the year 1988 and 1989 together with the present position thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRIISHNAN): (a) Yes, Sir, Requisite number of copies of Annual Acts for the year 1987 have been forwarded to the Secretariat of Lok Sabha and Rajya Sabha on 11.4.90 for distribution to Members of Parliament.

(b) The annual Acts of Parliament for the year 1988 are under final stages of printing and are expected to be ready by the end of May, 1990. Manuscript of annual Acts of Parliament for the year 1989 has been forwarded to the Press and are expected to be ready by the end of this year.